

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36193/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in CRLA No. 204/1983 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

(IA No.124731/2017-CONDONATION OF DELAY IN FILING and IA No.124734/2017-EXEMPTION FROM FILING O.T.)

Date : 01-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Ratnakar Dash, Sr. Adv.
Ms. Arpika Singhal, Adv.
Mr. Akshat Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is allowed.

Delay condoned.

Issue notice.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
COURT MASTER